

No.GOB(I) 3/2021

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 3RD JULY, 2021.

NOTIFICATION

PART - A

The following transfer and postings of Judicial Officers in the cadre of Civil Judge, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Harisha	Addl. Civil Judge and JMFC., Arkalgud, Hassan District.	Civil Judge and JMFC., Arkalgud, Hassan District. (Vacant Court)
2	Sri. H.Satish	II Addl. Civil Judge and JMFC, Shivamogga.	Prl. Civil Judge and JMFC, Shivamogga. (Vacant Court)
3	Sri. M.Manjunatha	Addl. Civil Judge and JMFC., Hubballi, Dharwad District.	Prl. Civil Judge and JMFC., Hubballi, Dharwad District. (Vacant Court)
4	Smt. Bhagyamma	I Addl. Civil Judge and JMFC II Court, Hassan.	Prl. Civil Judge and JMFC II Court, Hassan. (Vacant Court)
5	Sri. Arun Kumar G.	Addl. Civil Judge and JMFC, Puttur, Dakshina Kannada District.	Prl. Civil Judge, Puttur, Dakshina Kannada District. (Vacant Court)
6	Smt. Latha J.	Addl. Civil Judge and JMFC, Dharwad.	Prl. Civil Judge and JMFC, Dharwad. (Vacant Court)
7	Sri. Yathisha R.	I Addl. Civil Judge, Mangaluru.	Prl. Civil Judge, Mangaluru. (Vacant Court)

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1	2	3	4
8	Smt. Prakriti Kalyanpur	Addl. Civil Judge and JMFC, Sirsi, Uttara Kannada District.	Prl. Civil Judge and JMFC, Sirsi, Uttara Kannada District. (Vacant Court)
9	Sri. Abdul Saleem	Addl. Civil Judge and JMFC, Ballari.	Prl. Civil Judge and JMFC, Ballari. (Vacant Court)
10	Sri. Kanchi Mayanna Goutam	Addl. Civil Judge and JMFC, Channarayapatna, Hassan District.	Prl. Civil Judge and JMFC, Channarayapatna, Hassan District. (Vacant Court)
11	Sri. Chidanand Badiger	Addl. Civil Judge and JMFC, Shorapur, Yadgir District.	Civil Judge and JMFC, Shorapur, Yadgir District. (Vacant Court)
12	Smt. Chetana S.F.	Addl. Civil Judge and JMFC, Karkala, Udupi District.	Prl. Civil Judge and JMFC, Karkala, Udupi District. (Vacant Court)
13	Sri. N.Babu	Special JMFC (Sales Tax), Bengaluru City.	Deputy Registrar, City Civil Court, Bengaluru City. (Vacant Post)
14	Sri. Sameer Kolli	Addl. Civil Judge, Davanagere.	Prl. Civil Judge, Davanagere. (Vacant Court)
15	Smt. Rashmi H.B.	Addl. II Civil Judge and JMFC, Mysuru.	II Civil Judge and JMFC, Mysuru. (Vacant Court)
16	Smt. Deepa	Addl. Civil Judge and JMFC, Udupi.	Prl. Civil Judge and JMFC, Udupi. (Vacant Court)
17	Smt. Kannika M.S.	Addl. Civil Judge and JMFC, Channagiri, Davanagere District.	Prl. Civil Judge and JMFC, Channagiri, Davanagere District. (Vacant Court)

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1	2	3	4
18	Sri. Ishwar Musalmari	II Addl. Civil Judge and JMFC II Court, Bidar.	Prl. Civil Judge and JMFC II Court, Bidar. (Vacant Court)
19	Sri. Prashant Badawadagi	Addl. Civil Judge and JMFC., Bhalki, Bidar District.	Civil Judge and JMFC, Bhalki, Bidar District. (Vacant Court)
20	Smt. Priyanka T.K.	Addl. Civil Judge and JMFC, Gokak, Belagavi District.	Prl. Civil Judge and JMFC, Gokak, Belagavi District. (Vacant Court)
21	Sri. Deshabhushan Koujalagi	Addl. Civil Judge and JMFC, Ankola, Uttara Kannada District.	Civil Judge and JMFC, Haliyal, Uttara Kannada District. (Vacant Court)
22	Sri. Lagama Hukkeri	Metropolitan Magistrate, (Traffic Court-V), Bengaluru City.	Registrar, Court of Small Causes, Bengaluru City. (Vacant Post)
23	Sri. Chandraiah B.P.	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	Prl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)
24	Sri. Lakshmeesha Sharma N.	I Addl. Civil Judge and JMFC II Court, Chikkamagaluru.	Prl. Civil Judge and JMFC II Court, Chikkamagaluru. (Vacant Court)
25	Sri. Janardhana S.K.	Addl. Civil Judge and JMFC, Hirekerur, Haveri District.	Civil Judge and JMFC, Hangal, Haveri District. (Vacant Court)
26	Sri. Harisha K.M.	Addl. Civil Judge and JMFC, Mudigere, Chikkamagaluru District.	Civil Judge and JMFC, Narasimharajapura, Chikkamagaluru District. (Vacant Court)

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1	2	3	4
27	Sri. Siddaraju N.K.	II Addl. Civil Judge and JMFC., Harihar, Davanagere District.	Addl. Civil Judge, Davanagere. (Vice Sri. Sameer Kolli – transferred)
28	Smt. Shashikala G.	II Addl. Civil Judge and JMFC., Hosapete, Ballari District.	Civil Judge and JMFC, Sandur, Ballari District. (Vacant Court)
29	Sri. Chandrakant	Addl. Civil Judge and JMFC, Aland, Kalaburagi District.	Prl. Civil Judge and JMFC, Aland, Kalaburagi District. (Vacant Court)
30	Smt. Anuradha H.T.	V Addl. Civil Judge and JMFC., Hubballi, Dharwad District.	Civil Judge and JMFC, Kundagol, Dharwad District. (Vacant Court)
31	Sri. Channabasappa R. Koodi	V Addl. Civil Judge and JMFC., Athani, Belagavi District.	Civil Judge and JMFC., Kagawada, Belagavi District. (Newly created court vide Government Order No.LAW-LCE/33/2020 dated 19.05.2021)
32	Smt. Nasira Banu	Addl. Civil Judge and JMFC, Haveri.	Civil Judge and JMFC., Haveri. (Vacant Court)
33	Sri. Sachin P.M.	II Addl. Civil Judge and JMFC, Chikkaballapura.	Prl. Civil Judge and JMFC, Gowribidanuru, Chikkaballapura District. (Vacant Court)
34	Sri. Harishkumar M.	Addl. Civil Judge and JMFC., Koppal.	Civil Judge and JMFC, Koppal. (Vacant Court)
35	Smt. Shushma T.C.	Addl. Civil Judge and JMFC, Bagalkot.	Civil Judge and JMFC, Banahatti, Bagalkot District. (Vacant Court)

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1	2	3	4
36	Sri. Fawaz P.A.	Addl. Civil Judge and JMFC II Court, Karwar.	Prl. Civil Judge and JMFC, Bhatkal, Uttara Kannada District. (Vacant Court)
37	Smt. Asrina	Addl. Civil Judge and JMFC, Yadgir.	Civil Judge and JMFC, Yadgir. (Vacant Court)

PART - B

The Presiding Officers of the Courts mentioned at Column No.1 below, are concurrently appointed as the Presiding Officers of the Courts mentioned at Column No.2, with effect from the date of relieving of the Presiding Officers of the Courts mentioned at column No.2 and until further orders:-

Designation of the Presiding Officer (1)	Name of the Courts to which concurrent appointment is made (2)
Metropolitan Magistrate, Traffic Court-VI, Bengaluru City.	Metropolitan Magistrate, Traffic Court-V, Bengaluru City.
	Metropolitan Magistrate, Virtual Court, Bengaluru City.
Metropolitan Magistrate, Traffic Court-IV, Bengaluru City.	Special JMFC (Sales Tax), Bengaluru City.
IV Addl. Civil Judge and JMFC., Athani.	V Addl. Civil Judge and JMFC., Athani.

BY ORDER OF THE HIGH COURT

Sd/-

(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City and Prl. District and Session Judges of Bagalkot, Ballari, Bengaluru Rural, Bidar, Belagavi, Chikkamagaluru, Chikkaballapura, Davanagere, Dharwad, D.K.Mangaluru, Hassan, Haveri, Kalaburagi, Koppal, Mysuru, Shivamogga, U.K.Karwar, Udupi and Yadgir Districts, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned and also to send the proposal for concurrent appointment to the courts which will become vacant due to above transfer.
2. The Officers mentioned at **PART-A** (except Sl.No.31) of the notification, with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts immediately.
3. The Officer mentioned at Sl.No.31 of **PART-A** of the notification with a direction to take charge of his new post with effect from the date of inauguration of the newly created court of Civil Judge and JMFC., Kagawada, Belagavi District.
4. The Courts concerned.
5. The Accountant General in Karnataka, Bengaluru.
6. The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/ Registrar (Vigilance)/Registrar (Statistics and Review)/ Registrar (Recruitment)/Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
11. The Director, Karnataka Judicial Academy, Bengaluru.
12. The Director, Arbitration Centre - Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.

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14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
20. Spare copies

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